

OPEN-COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION NO.633 OF 1995
ALLAHABAD THIS THE 30TH DAY OF DECEMBER,2002

HON'BLE MR. JUSTICE R.R.K. TRIVEDI,V.G.
HON'BLE MAJ GEN K.K. SRIVASTAVA,A.M.

Laddoo Copper,
S/o Late Sinheshwar Coper,
S/o Sri Mohan Pd. Lab. Attendant,
E.T.T.Lab, I.V.R.I.,
Izatnagar,
Bareilly-243 122.

..... Applicant

(By Advocate Shri D.P. Tripathi)

Versus

1. Union of India,
through the Secretary,
Ministry of Agriculture,
Krishi Bhawan,
New Delhi.
2. The Secretary,
Indian Council of Agricultural Research,
Krishi Bhawan,
New Delhi.
3. The Director,
I.V. R.I. Izatnagar,
Bareilly (U.P.) Respondents

(By Advocate Shri J.N. Tewari)

ORDER

HON'BLE MR. JUSTICE R.R.K. TRIVEDI, VICE-CHAIRMAN

In this O.A under the order dated 26-8-2002,
notice was issued to applicant to engage another counsel.
Notices were issued by office on 10-10-2002 fixing 11-11-2002.
However, notice has been received with the remark 'not known'.
Address given by the applicant in the O.A is not correct.
Though the O.A was filed in 1995 he had not shown any
interest in pursuing the matter. In the circumstances
the O.A is dismissed for want of prosecution.

No order as to costs.

Member(A)

Vice Chairman

Madhu/